

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 5 of 2009 in
Appeal No. 181 of 2008**

Dated : 15th December, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

D.E.R.C **.... Appellant (s)**
Versus
BSES Rajdhani Power Pvt. Ltd. **...Respondent (s)**

Counsel for the Appellant (s) : Mr. Meet Malhotra, Sr. Adv. with
Mr. Ravi S.S. Chauhan

Counsel for the Respondent (s) : Mr. Amit Kapur

ORDER

As directed by this Tribunal on 12.10. 2011, a report has been submitted by the Forum of Regulators on 08.11.2011. We request the Amicus Curie to go through and give suggestions with regard to issuance of further directions in the matter.

In the meantime, the Forum of Regulators to update the status and send further report by 3.01.2012.

Post the matter on **11.01.2012 at 2.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

